

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 238 of 2013 & IA 326 of 2013

Dated : 31st October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Mahendra Gupta & Ors. Appellant (s)

Versus

**Delhi Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. V.K. Goel
Mr. Mahender Gupta

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Sumeet Pushkaena with
Ms. Sara Sundaram
Mr. Babbar for R-3
Mr. Vishal Anand
Mr, Rahul Kinra for R-4
Mr. S.K. Chaturvedi for R-5

ORDER

The Learned Counsel for the State Commission and the Respondent No. 2 & 3 undertakes to file the reply on or before 18.11.2013 after serving copy on the other side.

Post the matter for hearing on **21.11.2013**. In the meantime, Rejoinder, if any, be filed, after serving copy on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**